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GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

.....

NEW DELHI: THE 37 JULY, 1990.

NOTIFICATION
(INCOME-TAX)

S.O. _____: In exercise of the powers conferred by sub-section (1) and (2) of section 120 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following further amendment in the notification No.S.O.708(E) (F.No.187/4/88-ITA.I) dated the 8th September, 1989, namely :-

In the Schedule to the said notification -

- (a) against serial No.5 relating to Chief Commissioner (Administration), Bombay, in column 4 relating to jurisdiction, the following entries shall be omitted, namely :-

"Commissioner of Income-tax, Bombay City-V, Bombay.

Commissioner of Income-tax, Bombay City-VI, Bombay.

Commissioner of Income-tax, Bombay City-VIII, Bombay;"

- (b) against serial No.6 relating to Chief Commissioner (Technical-I), Bombay, in column 4 relating to jurisdiction, the following entry shall be omitted, namely :-

"Commissioner of Income-tax, Bombay City-X, Bombay";

- (c) after serial No.6 and the entries relating thereto, the following shall be inserted, namely :-

"7. Chief Commissioner,
(Technical-II),
Bombay.

Commissioner of Income-tax,
Bombay City-V, Bombay.

Commissioner of Income-tax,
Bombay City-VI, Bombay.

Commissioner of Income-tax,
Bombay City-VIII, Bombay.

Commissioner of Income-tax,
Bombay City-X, Bombay.

Anand Kishore
(ANAND KISHORE)

UNDER SECY., CENTRAL BOARD OF DIRECT TAXES.

No. 8693 (F.No.187/4/89-ITA.I).

dt. 37-9-90

Note : 1. Principal notification was published vide No.S.O.708(E) dated 8th September, 1989.

2. Amended vide notification No. 951(E) dated 16th November 1989

B T O

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:

1. The Chief Commissioner of Income-tax(Technical-II), Bombay.
2. All Chief Commissioners & All Commissioners of Income-tax.
3. Directors of Income-tax(RS&PR), 2nd floor, Hans Bhavan,
B.S.Zafar Marg, New Delhi.
4. Directors of Inspection(IT)/(R&S)/(P&PR), New Delhi.
5. Director General(Investigation), Director General(Special Investigation) & all Directors of Inspection(Investigation)
6. Director of D&M Services(Income-tax), 1st floor, Alwan-e-Ghali
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13. I.F.U.(Central Board of Direct Taxes).

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